

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION No. 1012

TO BE ANSWERED ON 21ST JULY 2017 (FRIDAY)/ASHADHA 30, 1939 (SAKA)

Bank Accounts

1012. SHRI M. CHANDRAKASI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has framed any policy in regard to people having more than one bank account in nationalised banks;
- (b) if so, the details thereof and the number of people who have more than one bank account in nationalised banks;
- (c) the percentage of population of the country which do not have bank accounts; and
- (d) the steps taken by the Government to usher Aadhaar linked bank accounts in all banks?

Answer

**The Minister of State in the Ministry of Finance
(SHRI SANTOSH KUMAR GANGWAR)**

(a) and (b) As per instructions of the Reserve Bank of India (RBI), holders of Basic Savings Bank Deposit (BSBD) accounts are ineligible for any other savings account in that bank, and if a customer has any other existing savings account in that bank, he or she is required to close it within 30 days of opening a BSBD account. As per input received from RBI, data regarding persons having more than one bank account in nationalized banks is not maintained.

(c) Data in this regard is not maintained.

(d) Banks were asked to make concentrated efforts to seed Aadhaar number, on user consent basis, in operative savings accounts.
